

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 275 of 2013 in
Appeal No. 198 of 2013**

Dated : 25th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

K.K.K. Hydro Power Ltd. Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Aditya Dhawan**

ORDER

**I.A. No. 275 of 2013
(Appl. for stay)**

Heard the learned counsel for the parties.

Post the matter for Orders on **26.09.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs